

**CAUSE LIST OF THE COURT OF SRI VINAYAK MAYANNAVAR.
PRL. CIVIL JUDGE AND JMFC., HOSAKOTE FOR THE DAY
05.10.2020 at 2.45 PM**

HEARING

1. PCR 131/2020
2. CC 1670/2014
3. CC 660/2016
4. CC 1779/2016
5. OS 228/2020 (Hemalatha Vs. Narayanaswamy)

ISSUES

6. OS 148/2016
7. OS 154/2017
8. OS 10/2018
9. OS 26/2018

ARGUMENTS

10. CC 1059/2014
11. CC 138/2015
12. CC 220/2015
13. Misc 1/2018

JC MATTERS

14. Cr.282/2020 HPS
15. Cr.297/2020 HPS

Hosakote

Dated: -03.10.2020


Prl. Civil Judge & JMFC.,
Hosakote

Note:

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned Advocates are also requested to ensure adequate social distancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.